

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.207 – Cont. A 10 of 2023
In
CP(IB) 482 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Elcen Machines Pvt Ltd
V/s
MAKTEL Power Ltd

.....Applicant

.....Respondent

Order delivered on 10/07/2023

ORDER

Due to electricity failure in pursuance to torrential rain, the present matter stands adjourned to 28.07.2023 by order.

-Sd-

**HANIF SHAIKH
(COURT OFFICER)**